## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/197/2016

NAME OF THE PETITIONER(S)

: East India Investment Holding Pte. Ltd & another

NAME OF THE RESPONDENT(S)

: M/s Mamallapuram Development Private Limited & 8

others

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital)

UNDER SECTION

Represented by

Signature

Coursel dor Consulfor Schitioned A

2. S. Avavindan for Fox Mender A Societes

3. SANDEEP KIMAR

For Cibi Vishing

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Course for Responded No. 1

ORDER

Counsel representing both the sides are present. Both the sides sought time for submitting arguments. Time enlarged at their request. Put up on 04.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)